

GOVERNMENT OF INDIA
MINISTRY OF EXTERNAL AFFAIRS
RAJYA SABHA
UNSTARRED QUESTION NO- 2789
ANSWERED ON- 19/12/2024

MOU FOR TRAINING MALDIVIAN CIVIL SERVANTS

2789. # SHRI BABURAM NISHAD

Will the Minister of EXTERNAL AFFAIRS be pleased to state:-

- (a) the main objectives of the renewed Memorandum of Understanding (MoU) signed for the training of 1,000 civil servants from Maldives;
- (b) the manner in which this renewed partnership corresponds with India's broader foreign policy objectives in the Indian Ocean Region; and
- (c) the details of the outcomes of previous capacity building programmes conducted by the National Centre for Good Governance (NCGG) for Maldivian civil servants from 2019 to 2024?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS
(SHRI KIRTI VARDHAN SINGH)

(a to c): Under the MoU between the National Centre for Good Governance, Department of Administrative Reforms & Public Grievances, Government of India and Maldives Civil Service Commission, Republic of Maldives on Training and Capacity Building Programme for Maldivian Civil Servants, signed on 08 June 2019, 1000 Maldivian Civil Servants were trained in India through customized, tailor-made and need-based modules and programmes, as per the requirements of Maldives, in areas of public policy, governance and field administration. The five-year MoU was renewed on 09 August 2024 to train additional 1000 Maldivian civil servants in India over a period of five years.

Maldives is an important partner in India's 'Neighbourhood First' policy and Vision SAGAR. Capacity building and training is one of the key pillars of the India-Maldives partnership. This has been reflected in the India-Maldives 'Comprehensive Economic and Maritime Security Partnership' adopted in October 2024, wherein, both countries agreed that capacity building initiatives have positively contributed towards human resource developmental needs of Maldives and have decided to continue with customized training programmes for Maldivian civil servants.
